

**Review by Government on the working of the Film Finance Corporation Limited, Bombay, during the year 1975-76 and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI JAGBIR SINGH): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Review by Government on the working of the Film Finance Corporation Limited, Bombay, during the year 1975-76, together with a statement giving reasons for not laying it earlier along with the Report of the Corporation for that year. [Placed in Library. See No. LT-1348/77]

**The Patents (Amendment) Rules, 1977**

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): Sir, I beg to lay on the Table, under section 160 of the Patents Act, 1970, a copy (in English and Hindi) of the Ministry of Industry, Notification S.O. No. 3598, dated the 26th November, 1977, publishing the Patents (Amendment) Rules, 1977. [Placed in Library. See No. LT-1349/77]

**I. The Income-tax (Ninth Amendment) Rules, 1977**

**II. Notifications of the Ministry of Finance (Department of Revenue) and Related papers**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): Sir, I beg to lay on the Table:

I. A copy (in English and Hindi) of the Ministry of Finance Notification S. O. No. 827(E), dated the 8th December, 1977, publishing the Income-tax (Ninth Amendment) Rules, 1977 under section 296 of the Income Tax Act, 1961. [Placed in Library. See No. LT-1366/77]

II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue), under section 159 of the Customs Act, 1962, together

with Explanatory Memoranda on the Notifications:

(i) G.S.R. No. 1653, dated the 3rd December, 1977.

(ii) No. 253/F. No. S/15/77-TRU (Cus), dated the 13th December, 1977.

(iii) No. 254/F. No. S/15/TRU (Cus), dated the 13th December, 1977.

(iv) No. 255/F. No. S/15/77-TRU (Cus), dated the 13th December, 1977.

[Placed in Library. See No. LT-1338/77 for (i) to (iv)]

III. A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification G.S.R. No. 731(E), dated the 3rd December, 1977, together with an Explanatory Memorandum thereon. [Placed in Library. See No. LT-1367/77]

**Administration Report (1976-77) of the Delhi Transport Corporation**

SHRI JAGBIR SINGH: Sir, on behalf of Shri Chand Ram, I beg to lay on the Table, under sub-section (3) of section 35 of the Road Transport Corporation Act, 1950, a copy (in English and Hindi) of the Annual Administration Report of the Delhi Transport Corporation for the year 1976-77. [Placed in Library. See No. LT-1352/77]

**Report (1976-77) of the Central Silk Board, Bombay and its Research/Service Stations**

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): Sir, I beg to lay on the Table, under section 12A of the Central Silk Board Act, 1948, a copy (in English and Hindi) of the Annual Report of the Central Silk Board, Bombay, and its Research/Service Stations, for the year 1976-77. [Placed in the Library. See No. LT-1358/77].